

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/5358/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>1<sup>st</sup></sup> ~~July~~ <sup>August</sup> 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 1521 Dated the 28<sup>th</sup> July, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.07.2022 till the morning of 01.08.2022**, has been granted. The in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/5359-5360/A, dated , 01-08-2022

Copy to:

1. The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*